

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No. 9216/2022

(Arising out of impugned final judgment and order dated 26-04-2022 in CRLWP No. 3116/2021 passed by the High Court of Judicature at Bombay)

GAUTAM NAVLAKHA

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY & ANR.

Respondent(s)

(IA No. 82165/2023 - APPLICATION FOR PERMISSION)

Date : 15-05-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Ms. Nitya Ramakrishnan, Sr. Adv.  
Mr. Shadan Farasat, AOR  
Ms. Warisha Farasat, Adv.  
Mr. Ashwath Sitaraman, Adv.  
Mr. Shourya Dasgupta, Adv.  
Mr. Aman Naqvi, Adv.  
Ms. Hrishika Jain, Adv.  
Ms. Natasha Maheshwari, Adv.  
Ms. Mreganka Kukreja, Adv.

For Respondent(s)

Mr. Tushar Mehta, Solicitor General  
Mr. Suryaprakash V Raju, A.S.G.  
Mr. Kanu Agarwal, Adv.  
Mr. Annam Venkatesh, Adv.  
Ms. Sairica S Raju, Adv.  
Mr. Ashutosh Ghade, Adv.  
Mr. Siddharth Dharamadhikari, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Ms. Shreya Saxena, Adv.  
Ms. Yamini Singh, Adv.  
Mr. Sourav Singh, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**Four weeks' time is granted to file counter affidavit.  
List on 18<sup>th</sup> August, 2023.**

**(NIDHI AHUJA)  
AR-cum-PS**

**(RENU KAPOOR)  
ASSISTANT REGISTRAR**